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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No.1899/1997

New Delhi this the 23th day of February, 1998.

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Shri Surajpal Singh,
47, Prem Nagar,
Najafgarh, New Delhi.

(By Advocate Shri Rajeev Sharma)

..Applicant

Vs

1. Union of India
through its Secretary,
Ministry of Home Affairs,
North Block, New Delhi-1

2. Group Commandant,
CISF Group Hqrs.
Ministry of Home Affairs,
Bailey Road, Rukunpura,
Post: B.V. College,
Patna 14 (Bihar)

(None for the respondents)


..Respondents

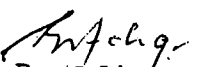
O R D E R (Oral)

(Hon'ble Shri S.R. Adige, Vice Chairman(A))

Shri Sharma appears and prays for permission to withdraw
as
the OA, the Tribunal has no jurisdiction to adjudicate in this
matter.

2. Permission to withdraw the OA is granted. It is open
to the applicant to seek such other legal remedies as are
available to him, if so advised.


(Smt. Lakshmi Swaminathan)
Member(J)


(S.R. Adige)
Vice Chairman(A)